

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR MR. KAPIL MEHTA

Petition(s) for Special Leave to Appeal (C) No(s). 872/2017

STATE OF U.P. & ORS.

Petitioner(s)

VERSUS

DR. ANAND PRATAP SINGH & ORS.

Respondent(s)

Date : 30-11-2017 This petition was called on for hearing today.

For Petitioner(s)

Mr. Gautam Kumar, Adv.
Mr. Anuvrat Sharma, AOR

For Respondent(s)

Ms. Garima Prashad, AOR

UPON hearing the counsel the Court made the following
O R D E R

Respondent Nos.1 to 6 have already filed counter affidavit.

Respondent Nos.7 to 33, 35 and 36 have been served but no one has entered appearance.

Application for substitution of respondent No.34 is found to be defective. Defects be cured within two weeks.

List again on 15.12.2017.

KAPIL MEHTA
Registrar
30.11.2017

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